

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
CA(CAA)/10/ND/2024

IN THE MATTER OF:

M/s. Mist Direct Sales Pvt. Ltd.

...APPLICANT

Section

U/s 230-232(1st Motion)

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. U.K. Chaudhary, Sr. Adv.,
Mr. Mansumyer Singh and Ms.
Manisha Arora, Advs.

For the RD

:

For the OL

:

For the Income Tax Department

:

ORDER

Heard the Ld. Senior Counsel on behalf of the Petitioner in detail. Order
is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)